

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 19th February, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 65/2018 (Earlier O.A. No. 64/2017 (CZ))	Millennium Plaza Awas Samiti Vs. State of Madhya Pradesh & Ors.	
2.	Original Application No. 66/2018 (Earlier O.A. No. 95/2016 (CZ))	Shaurya Pratap Singh Parihar Vs. Union of India & Ors.	
FOR ADMISSION			
3.	Original Application No. 64/2018 (M.A. No. 183/2018)	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
4.	Appeal No. 21/2018 (Earlier Appeal No. 01/2018 (EZ))	Shamsher Ali Vs. West Bengal Pollution Control Board & Ors.	Mr. Saumitra Sen, Sr. Adv. with Ms. Paushali Banerjee, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 509/2017 (M.A. No. 185/2018 & M.A. No. 186/2018)	Bijender Singh Vs. Gram Panchayat, Chirao & Ors.	Mr. Shivnath Kumar, Adv. for Applicant Mr. Ankur Mittal, Adv. for R-1 & 2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 6 VSA Legal for Applicant in M.A. 186/2018
6.	Original Application No. 732/2017 (M.A. No. 1400/2017)	Shobhit Chauhan Vs. Union of India & Ors.	Mr. Shivam Bajaj, Adv. for Applicant Mr. Ravindra Kumar Gupta, Adv. Ms. Deep Shikha Bharti, Adv. for UP Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Balendu Shekhar, Adv. with Mr. Dinesh Jindal, LO for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Saroj Anand Jha, Adv. Mr. Sarojanand Jha, Adv. for DHICDC
7.	Execution Application No. 02/2018 IN O. A. No. 483/2017	Arjun Malik Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB
8.	Original Application No. 15/2018 (Earlier O.A. No. 517/2017)	M/s Caravan Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv.
9.	Original Application No. 16/2018 (Earlier O.A. No. 518/2017)	M/s Danish Leather Vs. Uttar Pradesh Pollution Control Board	Inspection Report filed by Mr. Rajkumar, Adv. for CPCB

10.	Original Application No. 17/2018 (Earlier O.A. No. 519/2017)	M/s Evergreen Enterprises Vs. Uttar Pradesh Pollution Control Board	Inspection Report filed by Mr. Rajkumar, Adv. for CPCB
11.	Original Application No. 18/2018 (Earlier O.A. No. 520/2017)	M/s Ashu Charm Udyog Vs. Uttar Pradesh Pollution Control Board	Inspection Report filed by Mr. Rajkumar, Adv. for CPCB
12.	Original Application No. 19/2018 (Earlier Appeal No.21/2017)	M/s R. B. Traders Vs. Central Pollution Control Board	Inspection Report filed by Mr. Rajkumar, Adv. for CPCB
FOR HEARING			
13.	Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Ajit Pudussery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. with Ms. Shweta Sharma, Adv. for R-7 Mr. Pradeep Misra, Adv. for R-8 Mr. Neelesh Sinha, Adv. Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Rajiv Nayar, Adv. Dr. Sandeep Singh, Adv. for State of UP
14.	Original Application No. 500/2016 (M.A. No. 953/2016, M.A. No. 849/2017 & M.A. No. 187/2018)	Krishan Kumar Vs. Chief Secretary, Govt. of NCT, Delhi & Ors.	Mr. Sanjeev Gupta & Mr. Reahul Pandey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1-5 Mr. Ankit Verma, Adv. for State of UP Ms. Puja Kalra, Adv. for North MCD Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Dinesh Jindal, LO for DPCC Mr. Akhil Sachar, Adv.
15.	Original Application No. 501/2016 (M.A. No. 1207/2016)	Green Park Extension Association & Ors. Vs. New Delhi Municipal Council (NDMC) & Ors.	Mr. Mukesh Kumar, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Mr. Chetanya Singh & Mr. A. Sachthey, Adv. for R-4
16.	Original Application No. 519/2016	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 to 6 & 8 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Rakesh Wadhwa, Adv. for R-11 & 19 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17 Mr. Sumesh Dhawan, Adv. for R-20-21 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC

			Ms. Puja Kalra, Adv. for SDMC Mr. Krishna Kumar Singh, Adv. for MoEF
17.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 50/2018, M.A. No. 51/2018, M.A. No. 52/2018, M.A. No. 105/2018 & M.A. No. 107/2018)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. for Applicant in M.A. No. 107/2018
18.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Adv. for Applicant Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3 & 5 Mr. Pinaki Mishra, Sr. Adv. with Ms. Shyel Trehan, Adv. for r-4 Mr. Darpan Wadhwa, Adv.
19.	Original Application No. 458/2017	Harinder Dhingra Vs. International Recreation & Amusement Ltd. & Ors.	Mr. Ayush Arora & Mr. Rohit Kumar, Adv. for Applicant Mr. Pawan Kumar, Adv. for R-1 Mr. Anil Grover, AAG for R-2 & 3 Mr. B. V. Niren, Adv. for CGWA Mr. Ajay Fatyar, Adv. for R-7 Mr. Mukul Singh, Adv. for MoEF Mr. T. S. Thakraon, Adv. for R-12 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Saket Sikri, Adv.

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